

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO. 1778

ANSWERED ON 10.03.2025

National Land Monetization Corporation (NLMC)

1778. SHRI TAPIR GAO:

Will the Minister of **Finance** be pleased to state:

- (a) the aims and objectives of National Land Monetization Corporation (NLMC);
- (b) whether the National Land Monetization Corporation is operationalized as on date;
- (c) if so, the details thereof; and
- (d) whether there has been any transactions so far, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c): In pursuance of the Budget announcement, 2021 and based on the approval of the Cabinet on 09.03.2022 "National Land Monetization Corporation" (NLMC), as a 100% GoI owned company, has been incorporated on 03.06.2022 under the administrative control of Department of Public Enterprises, Ministry of Finance with the below-mentioned observations:

- i. Own, hold and monetize the non-core assets of 100% GoI owned CPSEs under strategic disinvestment and CPSEs under closure.
- ii. advise and assist on monetization of surplus and under-utilized non-core assets in case of Demerged companies, other CPSEs, government departments, statutory bodies/authorities, autonomous bodies, corporations etc.

(d): NLMC has provided advisory service and successfully led to the completion of the phase-1 E-auction of RINL property at Visakhapatnam with a cumulative transaction value amounting to Rs. 242.88 crores and BSNL Land Parcel at Vibhuti Khand Lucknow with a cumulative transaction value amounting to Rs. 226 crores.
